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## †[India's stand on Indian Ocean as Zone of Peace

758. SHRI JAGDISH JOSHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether Government have explained their stand on the issue of maintaining Indian Ocean as a Zone of peace to President Carter during the latter's visit to this country.]

विदेश मत्री (श्री श्रटल बिहारी वाजपेयी):जी हां।

†[THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): Yes, Sir.]

## Strike by the Delhi Unit of the Geological Survey of India Employees' Association

759. SHRI BHAGWAN DIN: SHRI JAGJIT SINGH ANAND: SHRI SHYAM LAL YADAV: SHRI SHRIKANT VERMA:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government are aware that the Delhi Unit of the Geological Survey of India Employees' Association has launched an indefinite strike in Delhi from the 9th April, 1978; and
- (b) if so, what are their demands and what action Government propose to take to meet them?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) The Secretary of Delhi Unit of an unrecognised splinter group of the Geological Survey of India Employees' Association resorted to hunger strike at Rajghat with effect from the 8th April, 1978, which was called off on 13th April, 1978.

(b) The main demands of this unrecognised Association are (i) revision of wages of semi-skilled and unskilled contingent employees; revocation of the suspension orders of Shri A. Alavandhan, an Assistant in the office of Deputy Director General. G S.I. Northern Region at Lucknow and also General Secretary of this unrecognised group based at Lucknow; (iii) finalisation of recruitment of one contingent employee on compassionate ground. As this is an unrecognised group, the question of consultation with their representatives does not arise; however, these demands are in any case being looked into on merits.

## Review of the Payment of Bonus Act

760. SHRI SHRIKANT VERMA:

SHRI SHYAM LAL YADAV:

Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

- (a) whether Government have decided to review the working of the Payment of Bonus Act; and
- (b) if so, what are the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). The entire question of bonus will be reviewed by Government as part of the exercise to evolve an integrated Policy on Wages, Incomes and Prices.

## नदी बांध परियोजनाग्रों के सम्बन्ध में भारत-नेपाल करार

761. श्री नागेश्वर प्रसाद शाही : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि:

(क) राप्ती तथा घागरा नदियों में बाढ़ को नियंत्रित करने के लिए नेपाल में

<sup>†[]</sup> English translation.

<sup>414</sup> RS.-3